

MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS'

Meeting No. **5/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with **'Plastic & Rubber Products'** was held on **29.04.2009** under Chairmanship of Shri V.K. Srivastava, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No.4/AM10 held on 22.04.2009

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:754/24/87-ALC1/2007	Party Name:ANAND NISHIKAWA COMPANY LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved			
HQ File :01/87/050/01097/AM07/	RLA File :05/24/040/00899/AM07/	Lic.No/Date:0510200918 13.03.2007	Defer Date:29.04.2009			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40059990	62/0- COMPOUNDED RUBBER UNVULCANISED IN PRIMARY FORMS OR IN PLATES SHEETS OR STRIPS	300000.000	K.G	24300000.00	548905.00 US\$
				Total	24,300,000.00	548,905.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	28030010	CARBON BLACK	79593.000	K.G	4025250.00	90050.33 US\$
2	40023900	HYDRO CARBON RUBBER	128571.000	K.G	11151000.00	249463.09 US\$

3	28170010	ZINC OXIDE	24489.000	K.G	3701250.00	82802.01 US\$
4	38231100	STEARIC ACID	6123.000	K.G	222750.00	4983.22 US\$
5	27101990	PARAFFIN OIL (Processing Oil)	67347.000	K.G	3399750.00	76057.05 US\$
				Total	22,500,000.00	503,355.70

Decision: With DIPP letter dated 16.04.2008, the Committee noted that the firm have claimed 2% wastage which is reasonable as such the licence may be ratified **as applied for**. However, the description of export should be amended to read as under:

S. No.	Description of Item	Qty
1	Compounded Rubber Unvulcanised in primary forms or in plates sheets or strips (containing min.12.6% hydro carbon rubber and 22% paraffin oil)	300000 Kg.

19	Case No.:1/18/87-ALC1/2008	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00331/AM09/	RLA File :05/24/040/00297/AM09/	Lic.No/Date:0510224709 30.07.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Silicone Coated Polyester Film, with/without Printing	300000.000	K.G	44194500.00	1035000.00 US\$
				Total	44,194,500.00	1,035,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	36206210	Polyester Film(Biaxially Oriented Polyester film) or Polyester Chips QTY. 328380.00 Kg.@ USD 1.50 per kg, total CIF Value USD 4,92,570.00 Biaxially Oriented Polyethylene Terephthalate(BOPET), Flexible Film	312750.000	K.G	27291816.00	631755.00 US\$
2	39100090	Poly Dimethyl Siloxane Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristic odour	13110.000	K.G	3233870.00	74858.10 US\$
3	39100000	Poly Methyl Phenyl Siloxane Chemical Name -Poly Methyl Phenyl siloxane. Colorless , odourless liquid.	330.000	K.G	327888.00	7590.00 US\$
4	39100000	Methyl Hydrogen Polysiloxane Chemical Name -Methyl Hydrogen Polysiloxane.Colorless , odourless liquid.	150.000	K.G	38880.00	900.00 US\$

5	38159090	Organo Platinum complex in Poly dimethyl Siloxane Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane.Viscous liquid with slight odour.Color - Transparent to slight yellowish.	120.000	K.G	3888000.00	90000.00 US\$
				Total	34,780,454.00	805,103.10

Decision: With D/o C&PC OM No. 46011/99/2007-PC.II dated 16.10.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film with/without Printing	1 Sq. Mtr.	1. Polyester Film OR Polyester Chips	1.0425 kg OR 1.0946 kg
		2. Poly Dimethyl Siloxane	0.0437 kg
		3. Polymethyl Siloxane	0.0011 kg
		4. Methyl Hydrogen Polysiloxane	0.0005 kg
		5. Organiplatinum Complex in Poly Dimethyl Siloxane	0.0004 kg

26	Case No.:4/23/87-ALC1/2008	Party Name:REGALIA LAMINATES	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00407/AM09/	RLA File :05/24/040/00172/AM09/	Lic.No/Date:0510227022 05.09.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209420	63/0- PRE PREGS (RESIN IMPREGNATED COTTON FABRIC) PRE PREGS	100000.000	K.G	13337350.00	313820.00 US\$
				Total	13,337,350.00	313,820.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27076000	PHENOL PURITY 90-100%	61700.000	K.G	4936012.00	114524.00 US\$
2	29051100	METHANOL PURITY 90-100%	33300.000	K.G	832508.00	19316.00 US\$
				Total	5,768,520.00	133,840.00

Decision: With D/o C&PC OM No. 46011/163/2006-PC.II dated 24.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pre Preg/Phenolic Resin Impregnated Cotton Fabric	1 kg	1. Phenol	0.617 kg
		2. Methanol	0.333 kg

32	Case No.:1/30/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00493/AM09/	RLA File :02/24/040/00179/AM09/	Lic.No/Date:0210118812 22.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39021000	63/0- PP granules (Polypropylene granules)	275.000	M.T	28748016.00	614930.82 US\$
				Total	28,748,016.00	614,930.82

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naphtha	350.080	M.T	13911105.00	297563.75 US\$
2	38151900	Catalyst ZN GF2A-1H/ Lynx 1010 HA/ Donor- C/ Donor-D/ TEAL/ ZN111-4 /ZNMI/ZN 118	114.400	K.G	1444014.00	30888.00 US\$
3	28112200	Additives ATMER 63/ Crodamide ER /PEPQ/ Syloblock 45H/ Calcium Stearate / Glycol Mono Stearate / Nalco-39M/Sodium BENZOATE / GMS40/ Hyperform HPN	687.500	K.G	112492.00	2406.25 US\$
4	38123090	Anti-oxidants DHT4A/ Irganox 1010/Irganox1076/ Irgafos 168/ DSTDP/Irganox1330	472.180	K.G	121408.00	2596.96 US\$
				Total	15,589,019.00	333,454.96

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II dated 09.04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (ZN GF2-A-1H/ Lynx 1010 HA/ Donor-C/ Donor-D/ TEAL/ ZN 111-4/ ZNMI/ZN 118	0.416 kg

	3. Anti-oxidants (DHT 4A/ Irganox 1010/ Irganox 1076/ Irganox 168/ DSTDP/ Irganox 1330)	1.717 kg
	4. Additives (ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45 H/ Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/ Sodium BENZOATE/ GMS 40/ Hyperform HPN)	2.500 kg

33	Case No.:2/30/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00494/AM09/	RLA File :02/24/040/00185/AM09/	Lic.No/Date:0210118816 22.10.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39021000	63/0- PP granules (Polypropylene granules)	2000.000	M.T	134200000.00	2870588.24 US\$	
				Total	134,200,000.00	2,870,588.24	

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naphtha	2546.000	M.T	56537113.00	1209350.00 US\$
2	38151900	Catalyst ZNGF2A- 1H/ Lynx 1010 HA/Donor- C/Donor-D/ TEAL/ ZN111-4/ZNMI/ ZN118	832.000	K.G	10501920.00	224640.00 US\$
3	28112200	Additives ATMER 63/Crodamide ER/ PEPQ/Syloblock 45H/Calcium Stearate /Glycol Mono Stearate / Nalco-39M/Sodium BENZOATES/GMS40/ Hyperform HPN	5000.000	K.G	818125.00	17500.00 US\$
4	38123090	Anti-oxidants DHT 4A/ Irganox 1010/Irganox 1076/ Irgafos 168/DSTDP/Irganox 1330	3434.000	K.G	882967.00	18887.00 US\$
				Total	68,740,125.00	1,470,377.00

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II dated 09.04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (ZN GF2-A-1H/ Lynx 1010 HA/ Donor-C/ Donor-D/ TEAL/ ZN 111-4/ ZNMI/ZN 118	0.416 kg

		3. Anti-oxidants (DHT 4A/ Irganox 1010/ Irganox 1076/ Irganox 168/ DSTDP/ Irganox 1330)	1.717 kg
		4. Additives (ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45 H/ Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/ Sodium BENZOATE/ GMS 40/ Hyperform HPN)	2.500 kg

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Case No.:17/30/87-ALC1/2008	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
HQ File :01/87/050/00509/AM09/	RLA File :03/94/040/00469/AM09/	Lic.No/Date:0310492222 29.10.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40030000	62/0- RECLAIMED RUBBER STANDARD	500.000	M.T	30100000.00	700000.00 US\$
				Total	30,100,000.00	700,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40040000	USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD	500.000	M.T	15050000.00	350000.00 US\$
				Total	15,050,000.00	350,000.00

Decision: With DIPP letter dated 29.04.2009, the Committee decided to approve the case as applied for. However, the description of export may be amended to read as under:

S. No.	Description of Item	Quantity
1	Reclaimed Rubber Sheet	500 M.T.

39	Case No.: 7/34/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00558/AM09/	RLA File :07/24/040/00486/AM09/	Lic.No/Date:0710061264 25.11.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN-25.57 MT.	27.114	M.T	2794599.90	56286.00 US\$
				Total	2,794,599.90	56,286.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39041090	P V C RESIN.	25.570	M.T	1095418.80	21734.50 US\$
				Total	1,095,418.80	21,734.50

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

40	Case No.:8/34/87-ALC1/2008	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00559/AM09/	RLA File :03/95/040/00689/AM09/	Lic.No/Date:0310495510 25.11.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40082910	62/0- RUBBER COMPOUNDED SHEETS OF NITRILE / SBR RUBBER	100000.000	K.G	17325000.00	350000.00 US\$
				Total	17,325,000.00	350,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	40021910	SBR SERIES 1500 / 1700 SERIES	42000.000	K.G	6237000.00	126000.00 US\$
2	40024900	NITIRLE RUBBER (NBR)	26000.000	K.G	4118400.00	83200.00 US\$

3	28170010	ZINC OXIDE	2120.000	K.G	178398.00	3604.00 US\$
4	28112200	PRECIPITATED SILICA FILLER	9000.000	K.G	378675.00	7650.00 US\$
5	38123090	RUBBER CHEMICALS: ANTIOXIDANT / ACCELARATOR / RETARDER	2100.000	K.G	571725.00	11550.00 US\$
6	38122090	PLASTICIZER (DOP / DBP)	4200.000	K.G	415800.00	8400.00 US\$
7	27129090	RUBBER PROCESSING OIL	4500.000	K.G	356400.00	7200.00 US\$
8	32041719	PIGMENT COLOURS	1500.000	K.G	742500.00	15000.00 US\$
9	28230010	TITANIUM DI-OXIDE	7100.000	K.G	878625.00	17750.00 US\$
				Total	13,877,523.00	280,354.00

Decision: With DIPP letter dated 29.04.2009, the Committee decided to approve the case **as applied for**, the description of export may be amended to read as under:

S. No.	Description of Item	Quantity
1	Rubber Compounded Sheets of nitrile/SBR Rubber (containing minimum 38% SBR and 23.6% NBR)	100 MT

43	Case No.:31/2/87-ALC1/2009	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00742/AM09/	RLA File :03/95/040/00731/AM09/	Lic.No/Date:0310496620 05.12.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39021000	63/0- HDPE BAGS	1200.000	M.T	51744825.00	1045350.00 US\$
				Total	51,744,825.00	1,045,350.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	1200.000	M.T	47520000.00	960000.00 US\$
2	32064990	MASTER BATCH	60.000	M.T	3712500.00	75000.00 US\$
				Total	51,232,500.00	1,035,000.00

Decision: With D/o C&PC OM No. 46011/64/2006-PC.II dated 11.01.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags	1 MT	1. HDPE Granules	1.00 MT
		2. Relevant Polyethylene Master Batch	0.05 MT

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Case No.:3/38/87-ALC1/2008	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
HQ File :01/87/050/00600/AM09/	RLA File :05/24/040/00539/AM09/	Lic.No/Date:0510232762 17.12.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40111010	62/0- STEEL RADIAL PASSENGER CAR TYRES (TUBELESS) REINFORCED WITH POLYESTER TYRE CORD FABRIC AUTOMOBILE TYRES FOR STEEL RADIAL PASSENGER CAR(TUBELESS) APPLICATIONS	810170.000	K.G	120406500.00	2425106.00 US\$
				Total	120,406,500.00	2,425,106.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012200	NATURAL RUBBER	162358.000	K.G	16365693.00	324716.00 US\$
2	40021990	SYNTHETIC RUBBER (SBR1502/1712)PBR	207646.000	K.G	26163468.00	519116.00 US\$
3	40029100	V.P. LATEX	810.170	K.G	163330.00	3241.00 US\$
4	40023900	CHLOROBUTYL RUBBER	38645.000	K.G	8764711.00	173903.00 US\$
5	28030010	CARBON BLACK	188931.000	K.G	10474370.00	207825.00 US\$
6	59021090	DIPPED POLYESTER TYRE CORD FABRIC	23170.000	K.G	4554465.00	90366.00 US\$
7	72179011	BEAD WIRE	38645.000	K.G	1947713.00	38645.00 US\$

8	73121030	STEEL TYRE CORD	50635.000	K.G	5614478.00	111398.00 US\$
9	38121000	RUBBER CHEMICALS: ANTIOXIDANT, ACCELERATOR, ANTIOZONENT, RETARDER & PEPTIZERS	7696.000	K.G	2444507.00	48502.00 US\$
10	28170000	ZINC OXIDE	15474.000	K.G	779902.00	15476.00 US\$
11	39094020	MIS.CHEMICALS:- STEARIC ACID, SYNTHETIC RESIN, BONDING / COUPLING AGENT , ACTIVATORS, FILLERS ,& DIP CHEMICALS	96167.000	K.G	6111267.00	121255.00 US\$
				Total	83,383,904.00	1,654,443.00

Decision: With DIPP letter dated 23.04.2009, the Committee decided that **the licence may be**

ratified as under or as applied for whichever is less:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Steel Radial passenger car tyres (tubeless) reinforced with polyester tyre cord fabric automobile tyres for steel radial passenger car (tubeless) applications	100 kg	1. Natural Rubber	18.36 kg
		2. Synthetic Rubber (SBR 1502/1712 PBR)	25.96 kg
		3. Carbon Black	26.68 kg
		4. Dipped Polyester Fabric (Tyre cord)	3.74 kg
		5. Steel tyre cord	6.48 kg
		6. Bead wire	3.55 kg
		7. Zinc Oxide	1.54 kg
		8. Rubber Chemicals (accelator, reatarders & peptizers)	8.11 kg

52	Case No.:4/46/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00683/AM09/	RLA File :02/24/040/00269/AM09/	Lic.No/Date:0210123068 10.02.2009	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39023000	63/0- Polypropylene	22000.000	M.T	1110542400.00	22572000.00 US\$	
				Total	1,110,542,400.00	22,572,000.00	

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	27101190	Naphtha	28006.000	M.T	571826508.00	11622490.00 US\$
2	38151900	Catalyst ZN GF2A- 1H/ Lynx 1010 Ha/ Donor-C/ Donor-D/TEAL/ ZN111-4/ ZNM 1/ZN118	9152.000	K.G	121575168.00	2471040.00 US\$
3	28112200	Additives ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45H/ Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/ Sodium BENZOATE/GMS 40/ Hyperform HPN	55000.000	K.G	9471000.00	192500.00 US\$
4	38123090	Anti-oxidant DHT4A/Irganox 1010/Irganox1076/ Irgafos 168/ DSTDP/ Irganox 1330	37774.000	K.G	10221644.00	207757.00 US\$
				Total	713,094,320.00	14,493,787.00

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II dated 09.04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (ZN GF2-A-1H/ Lynx 1010 HA/ Donor-C/ Donor-D/ TEAL/ ZN 111-4/ ZNMI/ZN 118	0.416 kg
		3. Anti-oxidants (DHT 4A/ Irganox 1010/ Irganox 1076/ Irganox 168/ DSTDP/ Irganox 1330)	1.717 kg
		4. Additives (ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45 H/ Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/ Sodium BENZOATE/ GMS 40/ Hyperform HPN)	2.500 kg

53	Case No.:5/46/87-ALC1/2008	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00684/AM09/	RLA File :03/94/040/00907/AM09/	Lic.No/Date:0310506595 11.02.2009	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39260000	63/0- PVC SOLID WOVWN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING. TYPE-6000 4PLY, 1.5 X 1.5 MM THK	10413.900	Sq. meter	23431300.00	468626.00 US\$
2	39260000	63/0- TYPE-8000 4 PLY, 1.5 X 1.5 MM THK	16061.500	Sq. meter	45775000.00	915500.00 US\$
3	39260000	63/0- TYPE-10000 5 PLY 1.5 X 1.5 MM THK	25107.600	Sq. meter	84985050.00	1699701.00 US\$
4	39260000	63/0- TYPE-3500, 3 PLY, 1 X 1 MM THK	25294.900	Sq. meter	35412950.00	708259.00 US\$
5	39260000	63/0- TYPE-4500, 4 PLY, 1.5 X 1.5 MM THK	3905.220	Sq. meter	5717200.00	114344.00 US\$
6	39260000	63/0- TYPE-6500, 4 PLY, 1.5 X 1.5 MM THK	18745.000	Sq. meter	41848300.00	836966.00 US\$
				Total	237,169,800.00	4,743,396.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	24020000	POLYESTER FILAMENT YARN (1000/1500 DENIER)	472.580	M.T	54346688.50	1086933.77 US\$
2	55060000	SPUN POLYESTER YARN	118.804	M.T	11880380.00	237607.60 US\$
3	39040000	PVC RESIN	363.616	M.T	25453085.00	509061.70 US\$
4	29170000	PHOSPHATE PLASTICIZER	186.439	M.T	23304925.00	466098.50 US\$
5	29170000	DOP PLASTICIZER	79.663	M.T	7966280.00	159325.60 US\$
6	73260000	FASTNERS WITH PINS (MATO U37A/U38)	3187.000	Number	2867896.26	57357.93 US\$
				Total	125,819,254.76	2,516,385.10

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 15.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting for	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500D)/Spun Polyester Yarn/Nylon Yarn	1.05 kg/kg content in the export product

Mine Applications (Belt Type 3500/4500/6000/ 6500/8000/10000)	2. Raw material recommended for one kg of PVC Compound content in the export product: i) PVC Resin ii) Phosphate Plasticizers iii) Phthalate Plasticizers	0.432 kg 0.223 kg 0.091 kg
	3. Relevant Belt Fasteners	Net to Net

54	Case No.:5/50/87-ALC1/2008	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00702/AM09/	RLA File :03/95/040/00915/AM09/	Lic.No/Date:0310508896 24.02.2009	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39235000	63/0- PLASTIC CLOSURES WITH LINER [PLASTIC CLOSURES-750 MT LINER-75 MT]	825.000	M.T	78325000.00	1625000.00 US\$
				Total	78,325,000.00	1,625,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	POPPYPROPELENE	795.000	M.T	47898750.00	993750.00 US\$
2	39052900	PVC FREE GRANULATE	78.750	M.T	13474913.00	279562.50 US\$
3	32041900	COLOUR MASTER BATCH	15.000	M.T	4338000.00	90000.00 US\$
				Total	65,711,663.00	1,363,312.50

Decision: With D/o C&PC OM No. 46011/73/2006-PC.II dated 18.07.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Closures with Liner (Plastic Closures 990)	1 kg	1. Polypropylene Granules	1.06 kg
		2. PVC Free Granulate	1.05 kg
		3. Relevant Colour Master Batch	0.02 kg /kg content in the export product

	4. Kraft Paper for Corrugated Cartons	As per Packing Policy
	5. HDPE Granules for Polythene Bags	- do -

56	Case No.:8/1/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00712/AM09/	RLA File :05/24/040/00752/AM09/	Lic.No/Date:0510237506 03.03.2009	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Silicone coated polyester film, with/without printing	300000.000	K.G	52272000.00	1080000.00 US\$
				Total	52,272,000.00	1,080,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39206210	Polyester Film(Biaxially Oriented Polyester film) or Polyester Chips 328380.00 Kg, @ USD 0.94 per kg total CIF Value USD 3,08,677.20 Biaxially Oriented Polyethylene Terephthalate(BOPET), Flexible Film	312750.000	K.G	31543965.00	641137.50 US\$
2	39100090	Poly Dimethyl Siloxane Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristic odour	13110.000	K.G	3508865.00	71318.40 US\$
3	39100000	Poly Methyl Phenyl Siloxane Chemical Name -Poly Methyl Phenyl siloxane. Colorless , odourless liquid.	330.000	K.G	320499.00	6514.20 US\$
4	39100000	Methyl Hydrogen Polysiloxane Chemical Name -Methyl Hydrogen Polysiloxane.Colorless , odourless liquid.	150.000	K.G	35424.00	720.00 US\$
5	38159090	Organo Platinum complex in Poly dimethyl Siloxane Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane.Viscous liquid with slight odour.Color - Transparent to slight yellowish.	120.000	K.G	3247200.00	66000.00 US\$
				Total	38,655,953.00	785,690.10

Decision: With D/o C&PC OM No. 46011/99/2007-PC.II dated 16.10.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester	1 Sq. Mtr.	1. Polyester Film	1.0425 kg

Film with/without Printing	OR Polyester Chips	OR 1.0946 kg
	2. Poly Dimethyl Siloxane	0.0437 kg
	3. Polymethyl Siloxane	0.0011 kg
	4. Methyl Hydrogen Polysiloxane	0.0005 kg
	5. Organiplatinum Complex in Poly Dimethyl Siloxane	0.0004 kg

68	Case No.:4/5/87-ALC1/2009	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
	HQ File :01/87/050/00013/AM10/	RLA File :05/24/040/00804/AM09/	Lic.No/Date:0510239871 17.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39392500	63/0- Expansion & Contraction Joint made out of PVC Nitrile Blend TC HEAT RESISTANT	90000.000	K.G	5880615.00	120012.00 US\$
				Total	5,880,615.00	120,012.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39042110	PVC Resin TC- Suspension Grade Quality Standard	12600.000	K.G	484287.00	9883.40 US\$
2	40025900	Nitrile Butadiene Rubber (NBR) TC Heat Resistant Quality standard	29610.000	K.G	2389970.00	48774.90 US\$
3	38123010	Rubber Chemcials & Accelerators TC non Staining Quality Standard	1440.000	K.G	138367.00	2823.80 US\$
4	29173920	D.O.P. TC Softer Quality Standard	28350.000	K.G	1408891.00	28752.00 US\$
				Total	4,421,515.00	90,234.10

Decision: With D/o C&PC OM No. 46011/14/2008-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expansion & Contraction	1 kg	1. PVC Resin (Suspension Grade)	0.140 kg

Joint made out of PVC– NBR Blend	2. Nitrile Butadiene Rubber (NBR)	0.329 kg
	3. Di-Octyl Phthalate	0.315 kg
	4. Rubber Chemicals & Accelerators	0.016 kg

3.2 Following applications are **withdrawn**:

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Case No.:21/46/87-ALC1/2007	Party Name:DUCOL ORGANICS & COLOURS PVT.LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
HQ File :01/87/050/00646/AM08/	RLA File :03/94/040/00235/AM08/	Lic.No/Date:0310432661 14.06.2007	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40028200	62/0- LATEX COMPOUND LC-I 7200 -A	105000.000	K.G	4758600.00	108150.00 US\$
2	38120000	62/0- LAEX COMPOUND LC-I 7200-B / DUMER CP 01	3150.000	K.G	270270.00	6142.50 US\$
3	38120000	62/0- LATEX COMPOUND LC-I 7200-C / DUMER GA 01	2310.000	K.G	40656.00	924.00 US\$
4	39232900	62/0- INTERMEDIATE BULK CONTAINERS(IBC) (NEW OR RECONDITIONED) (EACH IBC CONTAINS 1000 KGS NET EXPORT ITEM) PACKING MATERIALS	110.000	Number	0.00	0.00 US\$
				Total	5,069,526.00	115,216.50

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021100	STYRENE BUTADIENE RUBBER LATEX	24150.000	K.G	1349985.00	31395.00 US\$
2	40021100	NATURAL RUBBER LATEX	18900.000	K.G	1056510.00	24570.00 US\$
3	38120000	POTASSIUM HYDROXIDE FLAKES	227.850	K.G	9798.00	227.85 US\$

4	38120000	OLEIC ACID	1031.100	K.G	53204.00	1237.00 US\$
5	38120000	TITANIUM DIOXIDE 100%	787.500	K.G	85875.00	1997.00 US\$
6	38120000	PARAFFIN WAX 100%	290.850	K.G	16259.00	378.10 US\$
7	38120000	TRIETHANOL AMINE 100%	14.700	K.G	1081.00	25.13 US\$
8	38120000	ACRYLIC THICKENER 100%	241.500	K.G	31154.00	725.00 US\$
9	38120000	ADDITIVES	210.000	K.G	19821.00	461.00 US\$
10	38120000	SULPHUR NORMAL	378.000	K.G	4063.50	94.50 US\$
11	38120000	ZINC OXIDE (WHITE SEAL)	189.000	K.G	26006.40	604.80 US\$
12	38120000	ACCELERATORS (ZDEC OR ZMBT OR ZDBC OR ZBEC OR DPG)	787.500	K.G	101587.50	2362.50 US\$
13	38120000	ANTIOXIDANTS (WINGSTAY L OR TMG OR BHT OR SKF)	315.000	K.G	47407.50	1102.50 US\$
14	38120000	CHEMICALS VIZ ADDITIVES/ THICKENER / DISPERSING AGENT / DEFOAMER	9.450	K.G	812.70	18.90 US\$
15	38120000	AMMONIUM ACETATE	376.950	K.G	25772.05	599.35 US\$
16	38120000	AMMONIA LIQUID 25%	48.510	K.G	761.53	17.71 US\$
17	39232900	INTERMEDIATE BULK CONTAINERS (IBC) (NEW OR RE CONDITIONED) [EACH IBC CONTAINS 1000KGS OF NET EXPORT ITEM] PACKING MATERIAL	111.000	Number	453435.00	10545.00 US\$
				Total	3,283,533.18	76,361.34

Decision: RLA, Mumbai vide their letter dated 19.11.2007 have stated that the licence has been redeemed in terms of Para 4.26 read with Para 4.28 (i) (a) & (b) of HBP 2004-09. Hence, the Committee decided to **withdraw** the case.

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Case No.:7/10/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
HQ File :01/87/050/00185/AM09/	RLA File :32/24/040/00011/AM09/	Lic.No/Date:3210037946 03.06.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BEDNET (Containing Net Content of HDPE GRANUELS 688.080 M.T AND ADDITIVE MASTER BATCH 93.161 M.T.	781260.000	K.G	177080701.00	4216207.17 US\$
				Total	177,080,701.00	4,216,207.17

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
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1	39012000	HDPE GRANUELS	750000.000	K.G	57750000.00	1375000.00 US\$
2	32069000	ADDITIVE MASTERBATCH NPTT1, NPTT2	101550.000	K.G	32496000.00	773714.29 US\$
				Total	90,246,000.00	2,148,714.29

Decision: RLA, Coimbatore vide their letter dated 31.03.2009 have informed that the licence has been issued under 'Adhoc Norms Category' to the firm based on norms fixed by Norms Committee's decision taken in Meeting No. 46/AM08 dated 26.03.2008. Hence, the Committee decided to **withdraw** the case.

Case No.:9/29/87-ALC1/2008	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Approved
HQ File :01/87/050/00490/AM09/	RLA File :05/24/040/00377/AM09/	Lic.No/Date:0510229596 21.10.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042200	63/0- PVC Compound- suitable for Cables	200.000	M.T	11500000.00	262857.14 US\$
				Total	11,500,000.00	262,857.14
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173920	PLASTICIZER- DOP	60000.000	K.G	5276250.00	120600.00 US\$
				Total	5,276,250.00	120,600.00

Decision: O/o Jt.DGFT, CLA, New Delhi vide their letter dated 21.04.2009 have informed that the advance authorization has been issued to the firm under Para 4.71 of HBP 2004-09 (Vol. I) as per the adhoc norms fixed by Norms Committee's decision taken in Meeting No. 45/87-ALC1/2007 dated 19.03.2008.

51	Case No.:8/44/87-ALC1/2008	Party Name:SHOBIKAA IMPEX,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status:Approved
	HQ File :01/87/050/00679/AM09/	RLA File :32/24/040/00051/AM09/	Lic.No/Date:3210039682 05.02.2009	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET Containing net content of HDPE GRANUELS 50.475 M.T. And ADDITIVE MASTER BATCH 6.835 M.T.	57.310	M.T	11153115.00	253479.89 US\$
				Total	11,153,115.00	253,479.89

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANUELS	55.000	M.T	3300000.00	75000.00 US\$
2	32069000	ADDITIVE MASTER BATCH NPTT 1, NPTT 2	7.450	M.T	2384000.00	54181.82 US\$
				Total	5,684,000.00	129,181.82

Decision: Office of Jt. DGFT,Coimbatore vide their letter No. 32/24/40/51/AM09 dated 5.2.2009 has informed that Advance Authorization has been issued to the firm on repeat basis as per NC decision Meeting No. 39/am08 dated 6.2.2008 (Hq.F.No. 01/87/50/404/AM08) Case No. 3/27/87/ALCI/2007 issued in respect of M/s. KRT Polymers, Karur (TN). Hence, the Committee decided to **withdraw** the case.

3.3 Following applications are **rejected**:

5	Case No.:11/46/87-ALC1/2007	Party Name:DAEJUNG MOPARTS P. LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Rejected
	HQ File :01/87/050/00636/AM08/	RLA File :04/24/040/00068/AM08/	Lic.No/Date:0410089543 22.05.2007	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169340	61/0- RADIATOR GASKET - F7UH8b379 AA - (250000 - Nos)	4575.000	K.G	1077700.00	26000.00 US\$
2	40169340	61/0- RADIATOR GASKET - F78H8b378 BA - (300000 - Nos)	3360.000	K.G	1740900.00	42000.00 US\$
3	40169340	61/0- RADIATOR GASKET - F78H8b378 AA - (500000 - Nos)	8650.000	K.G	2279750.00	55000.00 US\$
				Total	5,098,350.00	123,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40027000	Ethylene-propylene-non-conjugated diene rubber - EPDM 70 CMB - (S6101-2D.J)	27290.900	K.G	4121472.00	98247.24 US\$

				Total	4,121,472.00	98,247.24
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Decision: The case was discussed and it was observed that the reminder was issued to firm by DGFT on 25.09.2008, but firm failed to furnish the information called for by DIPP, hence the Committee decided to **reject** application of firm. Committee also decided to direct RLA not to issue further advance authorizations for above export product till further directions from this office.

Case No.:13/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Rejected
HQ File :01/87/050/00191/AM09/	RLA File :11/24/040/00073/AM08/	Lic.No/Date:1110017331 05.06.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232900	63/0- SHADE NET (KNITTED COLOURED FABRIC)	100.000	M.T	12030000.00	300000.00 US\$
				Total	12,030,000.00	300,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	49.050	M.T	3480711.00	85837.50 US\$
2	39011000	LDPE GRANULES	26.675	M.T	1784758.00	44013.75 US\$
3	39011010	LLDPE GRANULES	26.675	M.T	1730674.00	42680.00 US\$
4	32041900	ADDITIVE MASTER BATCH : U.V.STABILIZER	4.400	M.T	642312.00	15840.00 US\$
5	32041900	ADDITIVE COLOURED MASTER BATCH	3.300	M.T	534724.00	13186.80 US\$
6	39012000	HDPE GRANULES FOR PACKING MATERIAL	4.200	M.T	298042.50	7350.00 US\$
				Total	8,471,221.50	208,908.05

Decision: Committee discussed case in light of written comments furnished by D/o C&PC vide their letter No. 46011/127/2007-PC-II dated 12.11.2007 and followed by reminder issued by DGFT on 27.03.2009. It was observed that firm failed to furnish information despite repeated reminders to them, hence Committee decided to **reject** application of firm. Committee also decided to direct RLA not to issue further advance authorizations for above export product till further directions from this office.

38	Case No.:1/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Rejected
	HQ File :01/87/050/00510/AM09/	RLA File :03/95/040/00068/AM09/	Lic.No/Date:0310492314 31.10.2008	Defer Date:29.04.2009

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39094030	62/0- PTBP/MPCRESOL -FORMALDEHYDE GRADE FB-190/ SFC-093 PHENOLIC RESINS	250.000	M.T	34868750.00	875000.00 US\$
				Total	34,868,750.00	875,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29071940	PARA TETIARY BUTYL PHENOL	61.250	M.T	13045125.00	322500.00 US\$
2	29071290	META PARA CRESOL	161.250	M.T	13371253.00	330563.00 US\$
				Total	26,416,378.00	653,063.00

Decision: Committee discussed case in light of written comments furnished by D/o C&PC vide their letter No. 46011/99/2008-PC.II dated 02.12.2008 and followed by reminder issued by DGFT on 17.03.2009. It was observed that firm failed to furnish information despite repeated reminders to them, hence Committee decided to **reject** application of firm. Committee also decided to direct RLA not to issue further advance authorizations for above export product till further directions from this office.

3.4 Following applications are **deferred**:

1	Case No.:3/15/81-ALC2/2006	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/81/050/00124/AM07/	RLA File :09/24/040/00040/AM07/	Lic.No/Date:0910026348 23.05.2006	Defer Date:27.05.2009
Position: Comments awaited from D/o C&PC.				

2	Case No.:2/33/81-ALC2/2006	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/81/050/00469/AM07/	RLA File :09/24/040/00231/AM07/	Lic.No/Date:0910027580 15.09.2006	Defer Date:27.05.2009
Position: Comments awaited from D/o C&PC.				

3	Case No.:585/21/82-ALC4/2007	Party Name:METRO TYRES LIMITED	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/82/050/01184/AM07/	RLA File :30/24/040/00044/AM07/	Lic.No/Date:3010049529 24.10.2006	Defer Date:27.05.2009

Position: Hard copy of application may be obtained from RLA.

7	Case No.: 16/40/81-ALC2/2007	Party Name:VEM TECHNOLOGIES P.LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/81/050/00454/AM08/	RLA File :09/24/040/00373/AM08/	Lic.No/Date:0910032264 29.11.2007	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

8	Case No.: 33/8/87-ALC1/2008	Party Name:PETRYC INTERNATIONAL	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00144/AM09/	RLA File :03/95/040/01202/AM08/	Lic.No/Date:0310464794 13.03.2008	Defer Date:27.05.2009
	Position: Information may be sent to D/o C&PC.			

9	Case No.: 35/8/87-ALC1/2008	Party Name:PETRYC INTERNATIONAL	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00146/AM09/	RLA File :03/95/040/01204/AM08/	Lic.No/Date:0310464793 13.03.2008	Defer Date:27.05.2009
	Position: Information may be sent to D/o C&PC.			

10	Case No.: 34/8/87-ALC1/2008	Party Name:PETRYC INTERNATIONAL	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00145/AM09/	RLA File :03/95/040/01203/AM08/	Lic.No/Date:0310465506 18.03.2008	Defer Date:27.05.2009
	Position: Information may be sent to D/o C&PC.			

11	Case No.: 20/11/81-ALC2/2008	Party Name:VEM TECHNOLOGIES P.LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/81/050/00138/AM09/	RLA File :09/24/040/00599/AM08/	Lic.No/Date:0910033521 02.04.2008	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

12	Case No.: 8/38/87-ALC1/2008	Party Name:MAX INDIA LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
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	HQ File :01/87/050/00605/AM09/	RLA File :22/24/040/00009/AM09/	Lic.No/Date:2210007786 12.05.2008	Defer Date:13.05.2009
	Position: Comments awaited from D/o C&PC.			

13	Case No.:23/11/87-ALC1/2008	Party Name:STAHL INDIA PVT LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00236/AM09/	RLA File :04/24/040/00051/AM09/	Lic.No/Date:0410096166 30.05.2008	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

15	Case No.:51/15/81-ALC2/2008	Party Name:NYPRO FORBES PRODUCTS PVT LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/81/050/00219/AM09/	RLA File :04/24/040/00043/AM09/	Lic.No/Date:0410096234 04.06.2008	Defer Date:27.05.2009
	Position: Copy of application to be sent to D/o C&PC.			

17	Case No.:20/13/85-ALC3/2008	Party Name:JEWEL CONSUMER CARE P LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/85/050/00110/AM09/	RLA File :34/24/040/00042/AM09/	Lic.No/Date:3410021566 09.06.2008	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

18	Case No.:14/13/87-ALC1/2008	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00275/AM09/	RLA File :17/24/040/00027/AM09/	Lic.No/Date:1710002079 19.06.2008	Defer Date:27.05.2009
	Position: D/L Reminder issued to firm by DGFT. Reply of firm is awaited.			

20	Case No.:11/38/87-ALC1/2008	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00608/AM09/	RLA File :04/24/040/00117/AM09/	Lic.No/Date:0410097654 31.07.2008	Defer Date:27.05.2009

Position: Comments awaited from D/o C&PC.

21	Case No.: 7/18/87-ALC1/2008	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00337/AM09/	RLA File :11/24/040/00013/AM09/	Lic.No/Date:1110018017 31.07.2008	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

22	Case No.: 8/19/87-ALC1/2008	Party Name:ALPHA POLYMERS	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00348/AM09/	RLA File :52/24/040/00010/AM09/	Lic.No/Date:5210024085 12.08.2008	Defer Date:27.05.2009
	Position: Hard copy of application is awaited from RLA, Surat.			

23	Case No.: 2/21/87-ALC1/2008	Party Name:ARMOR PLAST LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00384/AM09/	RLA File :07/24/040/00249/AM09/	Lic.No/Date:0710059265 21.08.2008	Defer Date:27.05.2009
	Position: D.O. letter has already been sent to RLA, Bangalore on 24.03.2009 for sending the hard copy of application of firm. Hard copy of application is still awaited from RLA. Reminder may be issued to RLA.			

24	Case No.: 3/21/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00385/AM09/	RLA File :17/24/040/00032/AM09/	Lic.No/Date:1710002133 21.08.2008	Defer Date:27.05.2009
	Position: D/L Reminder issued to firm by DGFT. Reply of firm is awaited.			

25	Case No.: 1/22/87-ALC1/2008	Party Name:RISHI PACKERS LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00399/AM09/	RLA File :03/95/040/00303/AM09/	Lic.No/Date:0310484716 01.09.2008	Defer Date:27.05.2009
	Position: D/L No. 46011/12/2007-PC.II dated 01.08.2008 issued by D/o C&PC; followed by reminder from DGFT on 20.03.2009. Final reminder may be issued to firm by DGFT giving them 15 days time for submitting their reply.			

27	Case No.: 12/24/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES	Meet No/Date:5/87-ALC1/2009	Status: Deferred
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		INDIA PVT.LTD.	29.04.2009	
	HQ File :01/87/050/00438/AM09/	RLA File :17/24/040/00052/AM09/	Lic.No/Date:1710002173 17.09.2008	Defer Date:27.05.2009
Position: D/L Reminder issued to firm by DGFT. Reply of firm is awaited.				

28	Case No.:21/38/87-ALC1/2008	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00618/AM09/	RLA File :03/94/040/00611/AM09/	Lic.No/Date:0310486931 18.09.2008	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

29	Case No.:2/26/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00450/AM09/	RLA File :05/24/040/00410/AM09/	Lic.No/Date:0510228178 24.09.2008	Defer Date:27.05.2009
	Position: D/L No. 46011/102/2008-PC.II dated 02.12.2008 issued by D/o C&PC; followed by reminder from DGFT on 16.03.2009. Final reminder may be issued to firm by DGFT giving them 15 days time for submitting their reply.			

30	Case No.:6/27/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00461/AM09/	RLA File :05/24/040/00436/AM09/	Lic.No/Date:0510228960 07.10.2008	Defer Date:27.05.2009
	Position: D/L No. 46011/102/2008-PC.II dated 02.12.2008 issued by D/o C&PC; followed by reminder from DGFT on 16.03.2009. Final reminder may be issued to firm by DGFT giving them 15 days time for submitting their reply.			

34	Case No.:14/30/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00506/AM09/	RLA File :17/24/040/00135/AM08/	Lic.No/Date:1710002227 27.10.2008	Defer Date:27.05.2009
	Position: D/L Reminder issued to firm by DGFT. Reply of firm is awaited.			

35	Case No.:15/30/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred

	HQ File :01/87/050/00507/AM09/	RLA File :05/24/040/00485/AM09/	Lic.No/Date:0510230020 27.10.2008	Defer Date:27.05.2009
	Position: D/L No. 46011/102/2008-PC.II dated 02.12.2008 issued by D/o C&PC; followed by reminder from DGFT on 16.03.2009. Final reminder may be issued to firm by DGFT giving them 15 days time for submitting their reply.			

36	Case No.:16/30/87-ALC1/2008	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00508/AM09/	RLA File :07/24/040/00431/AM09/	Lic.No/Date:0710060774 29.10.2008	Defer Date:27.05.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

41	Case No.:2/35/87-ALC1/2008	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00574/AM09/	RLA File :04/24/040/00203/AM09/	Lic.No/Date:0410100455 01.12.2008	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

42	Case No.:4/35/87-ALC1/2008	Party Name:PADMANABH ALLOYS & POLYMERS LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00576/AM09/	RLA File :52/24/040/00022/AM09/	Lic.No/Date:5210024886 02.12.2008	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

45	Case No.:4/38/87-ALC1/2008	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00601/AM09/	RLA File :34/24/040/00166/AM09/	Lic.No/Date:3410022975 19.12.2008	Defer Date:27.05.2009
	Position: The Committee decided to withdraw the case and examine on file.			

46	Case No.:12/39/87-ALC1/2008	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00632/AM09/	RLA File :05/24/040/00601/AM09/	Lic.No/Date:0510233642 31.12.2008	Defer Date:13.05.2009

Position: Comments awaited from D/o C&PC.				
47	Case No.:7/42/87-ALC1/2008	Party Name:BULKPACK EXPORTS LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00649/AM09/	RLA File :11/24/040/00068/AM09/	Lic.No/Date:1110019424 16.01.2009	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			
48	Case No.:8/42/87-ALC1/2008	Party Name:LUX INDUSTRIES LIMITED,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00650/AM09/	RLA File :02/24/040/00252/AM09/	Lic.No/Date:0210122357 19.01.2009	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			
49	Case No.:10/42/87-ALC1/2008	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00655/AM09/	RLA File :07/24/040/00578/AM09/	Lic.No/Date:0710062472 21.01.2009	Defer Date:27.05.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			
50	Case No.:21/2/87-ALC1/2009	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00732/AM09/	RLA File :03/95/040/00912/AM09/	Lic.No/Date:0310505490 04.02.2009	Defer Date:13.05.2009
	Position: Comments awaited from D/o C&PC.			
55	Case No.:6/2/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00717/AM09/	RLA File :03/95/040/00729/AM09/	Lic.No/Date:0310510117 03.03.2009	Defer Date:13.05.2009
	Position: Comments awaited from D/o C&PC.			

57	Case No.: 11/1/87-ALC1/2009	Party Name:SHOBIKAA IMPEX,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00715/AM09/	RLA File :32/24/040/00063/AM09/	Lic.No/Date:3210039943 06.03.2009	Defer Date:27.05.2009
	Position: The Committee decided to withdraw the case and examine on file.			

58	Case No.: 7/1/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00711/AM09/	RLA File :07/24/040/00655/AM09/	Lic.No/Date:0710063666 17.03.2009	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

59	Case No.: 5/1/87-ALC1/2009	Party Name:MIL INDUSTRIES LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00709/AM09/	RLA File :04/24/040/00288/AM09/	Lic.No/Date:0410103079 18.03.2009	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

60	Case No.: 9/1/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00713/AM09/	RLA File :05/24/040/00763/AM09/	Lic.No/Date:0510238293 18.03.2009	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

61	Case No.: 6/1/87-ALC1/2009	Party Name:SHAH POLYMERS,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00710/AM09/	RLA File :04/24/040/00295/AM09/	Lic.No/Date:0410103222 20.03.2009	Defer Date:27.05.2009
	Position: Comments awaited from D/o C&PC.			

62	Case No.: 10/1/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00714/AM09/	RLA File :05/24/040/00784/AM09/	Lic.No/Date:0510238677 23.03.2009	Defer Date:27.05.2009

Position: Comments awaited from D/o C&PC.
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63	Case No.: 1/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00705/AM09/	RLA File :02/24/040/00237/AM09/	Lic.No/Date:0210124709 24.03.2009	Defer Date:27.05.2009
	Position: Hard copy of application is awaited from RLA.			

64	Case No.: 2/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00706/AM09/	RLA File :02/24/040/00239/AM09/	Lic.No/Date:0210124712 24.03.2009	Defer Date:27.05.2009
	Position: Hard copy of application is awaited from RLA.			

65	Case No.: 1/5/87-ALC1/2009	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00010/AM10/	RLA File :32/24/040/00005/AM10/	Lic.No/Date:3210040192 16.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

66	Case No.: 2/5/87-ALC1/2009	Party Name:NILKAMAL LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00011/AM10/	RLA File :03/95/040/00967/AM09/	Lic.No/Date:0310516029 17.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

67	Case No.: 3/5/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00012/AM10/	RLA File :05/24/040/00802/AM09/	Lic.No/Date:0510239867 17.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

69	Case No.: 5/5/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT.	Meet No/Date:5/87-ALC1/2009	Status: Deferred
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		LTD.	29.04.2009	
	HQ File :01/87/050/00014/AM10/	RLA File :03/95/040/00494/AM07/	Lic.No/Date:0310516124 17.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

70	Case No.:6/5/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00015/AM10/	RLA File :03/95/040/01358/AM07/	Lic.No/Date:0310516159 17.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

71	Case No.:7/5/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00016/AM10/	RLA File :03/95/040/00215/AM09/	Lic.No/Date:0310516160 17.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

72	Case No.:8/5/87-ALC1/2009	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00017/AM10/	RLA File :03/95/040/00005/AM10/	Lic.No/Date:0310516161 17.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

73	Case No.:10/5/87-ALC1/2009	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00019/AM10/	RLA File :07/24/040/00018/AM10/	Lic.No/Date:0710064255 20.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

74	Case No.:9/5/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00018/AM10/	RLA File :08/24/040/00004/AM10/	Lic.No/Date:0810079383 20.04.2009	Defer Date:27.05.2009

Position: New Case, hard copy of application is awaited from RLA.

75	Case No.:11/5/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00020/AM10/	RLA File :08/24/040/00005/AM10/	Lic.No/Date:0810079437 21.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

76	Case No.:12/5/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:5/87-ALC1/2009 29.04.2009	Status: Deferred
	HQ File :01/87/050/00021/AM10/	RLA File :31/24/040/00311/AM09/	Lic.No/Date:3110038197 22.04.2009	Defer Date:27.05.2009
	Position: New Case, hard copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
